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178. SHRI A. D. MANI: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to

- (a) whether it is a fact that some 25 industrial units of Kanpur have failed to pay bonus to their workers under the Payment of Bonus Act;
- (b) if so, the names of the industrial unha which have failed to pay bonus; and
- (c) what steps have been taken by the Government against the defaulting firms?

THE MINISTER OF LABOUR. EM-PLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): (a) to (c) No reports of non-payment of bonus by units falling in the Central Sector at Kanpur have been received. The Government have no information concerning the remaining units which fall in the State Sector.

# BORDER DISPUTE BITWEEN MYSORI: AND MAHARASHTRA

# 179. SHRI A. D. MANI : SARDAR RAM SINGH :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Hie Chief Minister of Mysore has made some specific proposals regarding bilateral proposals between him and the Chief Minister of Maharashtra regarding the border disputes between these two States; and
- (b) if so, what are the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JA1SUKHLAL HATH1): (a) and (b) It is understood that the Chief Minister of Mysore has stated that it would be possible for the two Chief Ministers to settle the matter across the table on the basis that minor adjustments are to be made. This statement was made by the Chief Minister of Mysore to some press correspondents some time ago. No formal proposals to (he above effect have been made.

## J. AND K. GOVERNMENT'S SUGGESTION FOR CrnzENSHip AND FLAG FOR THE STATE

180. SHRI A. D. MANI: Will the

Minister of HOME AFFAIRS be pleased to

to Ouestions

- (a) whether the Government of Jammu and Kashmir has made any specific proposals to the Government of India recently regarding the doing away with dual citizenship and a separate flag for the State;
- (b) if so, what are the details of the proposals ?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) No proposals to abolish the special privileges of the permanent residents of Jammu and Kashmir State or the separate flag of the State have been made by the State Govern-

(b) Does not arise.

#### GRANT OF RAILWAY PASS FOR BHARAT DARSHAN TOUR

- 181. SHRI ABDUL GHANI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have any proposal to grant railway passes to Government servants and their families for Bharat Darshan Tours; and
  - (b) if so, the details of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI P. S. NASKAR): (a) No, Sir.

(b) Does not arise.

# EXEMPLARY DUTY SHOWN BY TJII POST MASTER, SHANTIPUR

- 182. SHRI M. P. BHARGAVA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether any report has been received about the sense of duty shown by the Post Master at Shantipur in Krishna Nagar District of West Bengal during the burning of Shantipur Post Office during Bengal Bandh agitation in March, 1966: and
- (b) if so, what is the estimated amount of cash and stamps that were saved by the post Master?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI JAGANNATH RAO): (a) Yes Sir.

Written Answers

- (b) Cash and stamps amounting to Rs. 15,795-90 were saved by the Sub-Postmaster
  - 183. [Transferredto the 16t/i May, 1966].

#### SCHOOL ATLAS

- 184. SHRI BANKA BEHARY DAS: Will the Minister of EDUCATION be pleaied to state:
- (a) whether the Survey of India has published a school atlas and if so, when;
- (b) whether any agreement was entered into with a private firm for publication and sale of the said atlas; and
- (c) if so, what are the terms and whether tenders were called for the same before signing this agreement?
- THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir. First published in 1961; reprinted in 1962; reprinted with minor corrections in 1963; reprinted with further corrections in 1964.
- (b) Two private firms have been allowed to publish their own editions of this atlas on payment of royalty.
- (c) No tenders were called as no exclusive rights have been given. Royalty will hase to be paid at the rate of Rs. 4,000/- per si). metre of Survey of India map used, and Rs. 2 '50 for every 5 sq. cm. for portions less than one sq. metre. These charges are payable for every print order of one lakh copies or part of a lakh. The charges are payable separately for each language in which the atlas is published.

#### PROMOTION TO THE POST OF PRINCIPALS IN DELHI

- 185. SHRI JAG AT NARAIN: Will the Minister of EDUCATION be pleased
- (a) whether it is a fact that certain candidates who were disapproved by the Promotion Committee of the Directorate of Education Delhi Administration, Delhi for the posts of Principals in 1965 for Government Schools were subsequently retained or promoted to the posts of principals by the Director of Education, Delhi; and
  - (b) if so, the details thereof?

- THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir. There have been some such cases of retention promotion on a purely temporary and ad hoc basis.
- (b) According to the information furnished by the Delhi Administration, during this period 11 teachers (including 5 lady teachers) were promoted on a purely ad hoc and temporary basis and not on regular basis. They will be reverted as soon as regular candidates become available.

## COMPENSATION TO PLRSONS AFFECTED BY PUNJABI SUBA AGITATION

- 186. SARDAR RAM SINGH; 7i!l the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Central Government have subsidised the State Government of Punjab for payments made to compensate those who were affected during the recent Punjabi Suba agitation; and
- (b) if so, the amount of -he subsidy given and how many persont have been benefited therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATH1): (a) No, Sir.

(b) Does not arise.

# NATIONAL INSTITUTE OF OCEANOGRAPHY

- 187. SARDAR RAM SINGH: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that the Government have decided to set up a National Institute of Oceanography;
- (b) if so, whether the location of Institute has been finalised by the Government; and
- (c) if not, the names of the State Governments who have offered to have the Institute located in their respective States?

## THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) On the recommendation of the Indian National Committee on Oceanic Research, the President, Council of Scientific and Industrial Research, has approved that the